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इस्पात और जान मंत्रालय में उथमंत्री (श्री सुसदेव प्रक्षाद): प्रध्यक्ष महोदय, मैं प्रावश्यक वस्तु प्रधिनियम 1955 की धारा 3 की उपधारा (6) के प्रन्तर्गत निम्नलिखित प्रधिसूचनाधों (हिन्दी तथा धंग्रेजी संस्करण) की एक एक प्रति सभा पटल पर रखता है:

- (एक) अल्यूमिनियम (नियंत्रण) दूसरा संशोधन आदेश, 1975 जो दिनांक 15 जुलाई, 1975 के भारत के राजपत्र में अधिसूचना संख्या सां० सा० 353(ङ) में प्रकाशित हुआ था।
- (दो) ग्रल्यूमिनियम (नियंत्रण) तीसरा संशोधन ग्रादेश, 1975 जो दिनांक 15 जुलाई, 1975 के भारत के राजपत्र में ग्रधिसूचना संख्या सां० ग्रा० 355(ङ) में प्रकाशित हम्मा था।

[Placed in Library. See No. LT-9853|75]

COTTON TEXTILES (CONTROL) AMEND-MENT ORDER 1975

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISWANATH PRATAP SINGH): I beg to lay on the Table a copy of the Cotton Textiles (Control) Amendment Order, 1975 (Hindi and English versions) published in Notification No S. O. 2074 in Gazette of India dated the 5th July, 1975 under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library See No. LT-9853/75.]

EMPLOYEES PROVIDENT FUNDS (SECOND AMENDMENT) SCHEMES, NOTIFICATIONS UNDER APPRENTICES ACT AND NOTIFICATIONS UNDER COAL MINES PROVIDENT FUND, FAMILY PENSION AND BONUS SCHEMES, ACT

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BALGOVIND VERMA): I beg to lay on the Table:—

- (1) A copy of the Employees' Provident | Funds (Second Amendment) Scheme. (Hindi and English versions) published in Notification No. G.S.R. 593 in Gazette of India dated the 10th May, 1975 under sub-section (2) of section 7 of the Employees' Provident Funds and Family Pension Fund Act. 1952. [Placed in Library. See No. LT-9854/75.]
- (2) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 37 of the Apprentices Act, 1961:—
 - (i) The Apprenticeship (Second Amendment) Rules, 1975 published in Notification No. G.S.R. 297 (E) in Gazette of India dated the 27th May, 1975.
 - (ii) The Apprenticeship (Third Amendment) Rules, 1975, published in Notification No G.S.R. 780 in Gazette of India dated the 21st June, 1975.

[Placed in Library. See No. LT-9855/75.]

- (3) A copy each of the following Notifications (Hindi and English versions) under section 7A of the Coal Mines Provident Fund, Family Pension and Bonus Schemes Act, 1948:—
 - (i) The Coal Mines Provident Fund (Amendment) Scheme, 1975, published in Notification No. G.S.R. 687, in Gazette of India dated the 31st May, 1975.
 - (ii) The Andhra Pradesh Coal Mines Provident Fund (Second Amendment) Scheme, 1975, published in Notification No. G.S.R. 688 in Gazette of India dated the 31st May, 1975.
- (iii) The Rajasthan Coal Mines Provident Fund (Second Amendment) Scheme, 1975,

[Shri Balgovind Verma]

- published in Notification No. G.S.R. 689 in Gazette of India dated the 31st May, 1975.
- (iv) The Neyveli Coal Mines
 Provident Fund (Second
 Amendment) Scheme, 1975,
 published in Notification
 No. G.S.R. 690 in Gazette of
 India dated the 31st May,
 1975
- [Placed in Library. See No. LT-9856/75.]

Annual Reports of Salar Jung Museum, Hyderabad, I.I.T., Madras, I.I.T., Kanpur, etc. and Annual Report of Indian Institute of Management, Ahmedabad, etc.

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRID, P. YADAV): I beg to lay on the Table:—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Salar Jung Museum, Hyderabad, for the year 1973-74.
- (ii) A statement (Hindi and English versions) showing reasons for delay in laying the above Report.
- [Placed in Library. See No. LT-9857/75.]
- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology Madras, for the year 1973-74.
- (ii) A statement (Hindi and English versions) showing reasons for delay in laying the above Report.
- [Placed in Library, See No. LT-9859/75.]
- (3) (i) A copy of the Annual Report (Hindi version) of the Indian Institute of Technology, Kanpur, for the year 1971-72.

- (ii) A copy of the Annual Report (Hindi version) of the Indian Institute of Technology, Kanpur, for the year 1972-73.
- (iii) Two statements (Hindi and English versions) showing reasons for delay in laying the above Reports.
- [Placed in Library. See No. LT-9859/75.]
- (4) (i) A copy of the Annual Report (Hindi version) of the Indian Institute of Management, Ahmedabad, for the year 1971-72.
- (ii) A copy of the Annual Report (Hindi version) of the Indian Institute of Management, Ahmedabad, for the year 1972-73.
- (iii) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management, Ahmedabad, for the year 1973-74.
- (iv) Three statements (Hindi and English versions) showing reasons for delay in laying the above Reports.
- [Placed in Library. See No. LT-9860/75.]
- (5) A copy of the Annual Report (Hindi and English versions) of the National Institute of Foundry and Forge Technology, Ranchi, for the year 1972-73.
- (6) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Foundry and Forge Technology, Ranchi, for the year 1973-74.
- (ii) A statement (Hindi and English versions) showing reasons for delay in laying the above Reports.
- [Placed in Library. See No. LT-9861/75.]